

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.1250/2016
CA NO.

CORAM:



SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE COMPANY: Ram Krishna Wood Works
V/s
Spml Infra Ltd.

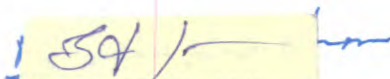
SECTION OF THE COMPANIES ACT: 433(e),434(1)(e)&439(1)(b)

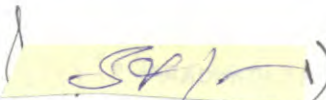
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	A. Chatterjee	Adv	for OC	
2	M. Chandola	Adv	for OC	

ORDER

Learned counsel for the petitioner is directed to file tracking report in relation to the proof of service vide order dated 29.03.2017 of this Tribunal intimating the respondent about the initiation proceedings under the provisions of IBC.

Post the matter on 21.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)